

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4444
ANSWERED ON:07.09.2012
MARKETING OF E CIGARETTES
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether attention of the Government has been drawn to marketing of electroniccigarettes or e-cigarettes often labeled as smoke-free health cigarette by the distributors across the country;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Government has put in place any standards and regulatory mechanism for the sale and use of ecigarettes;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor along with the corrective measures taken/proposed by the Government in this regard?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): The Government is aware of the marketing of electronic-cigarettes or e-cigarettes. World Health Organization (WHO) is currently examining the issue in detail including its control, prevention and regulatory standards.

The matter is one of the agenda points for discussion during the fifth session of the Conference of the Parties (COP5) to WHO Framework Convention on Tobacco Control (FCTC) which is scheduled to be held in Seoul, South Korea from 12 to 17 November, 2012.